LOK SABHA DEBATES

LOK SABHA

Wednesday, May 26, 1976/Jyaistha 5, 1898 (Saka)

The Lok Sabha met at Eleven of the Clock

[MR. SPEAKER in the Chair]

PAPERS LAID ON THE TABLE

ANNUAL PLAN, 1976-77

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SANKAR GHOSE): I beg to lay on the Table a copy of the "Annual Plan 1976-77" (Hindi and English versions). [Placed in Library. See No. LT-10916/76].

REVIEW ON AND ANNUAL REPORT OF THE HINDUSTAN PAPERS CORPORATION, LTD., FOR 1974-75

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. P. SHARMA): On behalf of Mr. Maurya I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:--

(1) Review by the Government on the working of the Hindustan Paper Corporation Limited, New Delhi, for the year 1974-75

(2) Annual Report of the Hindustan Paper Corporation Limited, New Delhi for the year 1974-75 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-10917/76.] NOTIFICATION UNDER ALL-INDIA SERVICES ACT, ANNUAL REPORT OF CENTRAL VIGI-LANCE COMMISSION FOR 1974-75 AND A MEMORANDUM ETC.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS AND DEPARTMENT OF PARLIAMENT-ARY AFFAIRS (SHRI OM MEHTA): I beg to lay on the Table—

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951:—

- (i) The Indian Administrative Service (Appointment by Promotion) Second Amendment Regulations, 1976, published in Notification No. GSR 626 in Gazette of India dated the 8th May, 1976.
- (ii) The Indian Administrative Service (Appointment by Promotion) Third Amendment Regulations, 1976, published in Notification No. GSR 627 in Gazette of India dated the 8th May, 1976.
- (iii) The Indian Police Service (Appointment by Promotion) Amendment Regulations, 1976 published in Notification No. GSR 628 in Gazette of India dated the 8th May, 1976.
- (iv) The Indian Forest Service (Appointment by Promotion) Amendment Regulations, 1976, published in Notification No. GSR 629 in Gazette of India dated the 8th May, 1976.

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